



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section)
Srinagar/ Jammu

Notification
Jammu, the 8th February, 2019

SRO 109.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Shopian:-

S.N	Name of the Officer S/Shri	Designation
1.	Nazir Ahmad Rather	L/A Naib Tehsildar (ARA) to DC Shopian
2.	Ghulam Nabi Dar	L/A Naib Tehsildar Kanjiullar Shopian
3.	Sajad Ahmad Rather	L/A Naib Tehsildar Berthipora Shopian
4.	Shakeela Akhter	L/A Naib Tehsildar Trenz Shopian
5.	Farooq Ahmad Dar	L/A Naib Tehsildar Keller Shopian

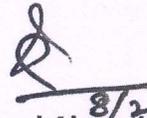
By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated 08-02-2019

No. LD(P)2008/Shopian
Copy to the:

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Shopian. This is with reference to his letter No.DMS/PA/19/3367-69 dated 5.1.2019.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer